

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2019

NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies Pvt. Ltd. & Ors.

SECTION: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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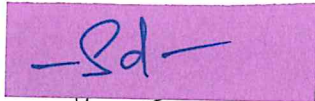
For the Petitioner (s): Counsel for the Petitioner

For the Respondent (s): Counsel for the Respondent

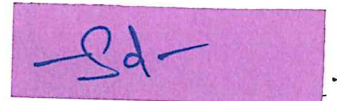
ORDER

The Auditor's report has been filed, objection to which has been filed by the Petitioner. Ld. Counsel for the Respondent prays for some time to file his reply to the objections. The same be filed.

To come up for further consideration on 11th March 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)